

Shri Nambiar: May I know whether the implementation of certain collective agreements previously entered into by the management with the workers' union has been held up due to delays in the Transport and Finance Ministries?

Shri L. B. Shastri: Most of the demands have been met and a few were referred to the Finance Ministry and they are still under consideration.

Shri Nambiar: May I know whether it is a fact that the Government have exempted the D.T.S. management from the operation of the Industrial Employment Standing Orders Act thereby making it compulsory on the part of the management to consult the labour union when standing orders are issued?

Shri Alagesan: The management has been in consultation with the labour union. Even the latest demands have been under discussion between the management and the union.

Shri T. B. Vittal Rao rose—

Mr. Speaker: We will proceed now with the other business.

WRITTEN ANSWERS TO QUESTIONS

CHECKING OF RADIO LICENSES

*207. **Sardar Iqbal Singh:** Will the Minister of Communications be pleased to state:

(a) when the radio-licence screening was done last;

(b) the number of cases detected so far during 1954 where the radio sets have been used without licence; and

(c) whether any action has been taken against persons possessing unauthorised radio sets?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Screening is done throughout the year by the special anti-piracy staff employed to check the unauthorised

possession of Wireless Telegraphy apparatus and the use of Receivers for broadcast reception.

(b) During the six months (January to June 1954) 9,532 persons were found using their sets without licenses.

(c) Yes.

CENTRAL AID TO STATE MEDICAL INSTITUTES

*217. **Sardar Iqbal Singh:** Will the Minister of Health be pleased to state:

(a) the number of States which have requested the Government of India for financial aid to specified hospitals and medical institutions during the current year;

(b) how many of them are being aided and to what extent; and

(c) whether the Government of India have received any special requests from the Punjab Government for the above purpose and how far they have been met?

The Minister of Health (Rajkumari Amrit Kaur): (a) Five.

(b) It has been decided so far, to sanction a non-recurring grant of Rs. 60,500, during the current year, to one of these institutions. No financial aid was given to any of them previously.

(c) No.

INTERNATIONAL TELEPHONE CONSULTATIVE COMMITTEE

*307. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that a Subcommittee of the International Telephone Consultative Committee met at Lahore in December 1953 and considered the "formulation of an inter-connection of the telegraph and telephone networks of the Middle East and South Asian Countries";

(b) if so, the concrete steps taken in this direction; and

(c) whether the requisite number of circuits are available whereby India